

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,
JAIPUR BENCH, JAIPUR

(5)

Date of order: 27-8-1996

OA No. 418/96

Inderjit Sharma

.. Applicant

Versus

Union of India and Ors. .. Respondents

Mr. Shiv Kumar, counsel for the applicant

Mr. V.S.Gurjar, counsel for the respondents

CORAM:

Hon'ble Mr. O.P.Sharma, Administrative Member

Hon'ble Mr. Ratan Prakash, Judicial Member

ORDER

Per Hon'ble Mr. O.P.Sharma, Administrative Member

During the arguments the learned counsel for the applicant seeks permission to withdraw the OA.

Permission granted. The OA is dismissed as withdrawn.


(Ratan Prakash)

Judicial Member


(O.P. Sharma)

Administrative Member